## **National Company Law Tribunal**

## **Allahabad Bench**

CPNO. 1/ND/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2018

NAME OF THE COMPANY: Day vishwesh Dutt Tiwaii vis Gralaxy Libe case services Ltd section of the companies act/1&B code: 397/398 of the companies act of 1986

SI. NO. Name Designation Representation Signature

1. ABHAY K. DAS Adv. Resp.

2. Shubban Sni AR Ree. p. No. 1 Shubban Shimaker.

## CP No. 1/ND/2016

Sri Abhay Kumar Das for the petitioner. Shri Shubham, authorised representative of Respondent Company. Order in respect of I.A. is in process of dictation.

Hence, the matter is adjourned for pronouncement of order on 26<sup>th</sup> February, 2018.

Date: 13/02/2018

Typed by

Jyoti
(Stenographer)

H.P. Chaturvedi, Member(Judicial)